

DISTRICT AND SESSIONS COURT NAGPUR
IN THE COURT OF Shri K.G. Rathi
Extra Jt. District Judge and ASJ Nagpur

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Case Date
<u>Criminal Cause List Dated 15-06-2020</u>					
<u>Charge</u>					
1.	POCSO	52/2013	State of Maharashtra Vs. Haji Mohd. Bashir Ashrafi	A.M. Rizwy	17/06/20
2.	POCSO	242/2018	State of Maharashtra Vs. Wasudeo Maniram Kaushik		17/6/20
3.	POCSO	251/2018	State of Maharashtra Vs. Ekral Sheikh Yakub Nisar	A.P.P.	17/6/20
4.	POCSO	306/2018	State of Maharashtra Vs. Ramkumar Ratan Mahilange		17/6/20
5.	POCSO	308/2019	State of Maharashtra Vs. Swapnil Gopal Bhaskaware		17/6/20
<u>Criminal Cause List Dated 16-06-20 20</u>					
<u>Evidence</u>					
1.	POCSO	140/2015	State of Maharashtra Vs. Leshkumar Liladhar Gokhale	Sheikh Madam Advocate Wathore	17/6/20
2.	POCSO	216/2017	State of Maharashtra Vs. Alkesh Chandrashekhar Borikar	Adv. Madne	17/6/20
3.	POCSO	208/2018	State of Maharashtra Vs. Akshay Rajendra Sonawane		17/6/20
<u>Criminal Cause List Dated 17-06-2020</u>					
<u>Hearing</u>					
1.	POCSO	212/2016	State of Maharashtra Vs. Rahul Sudhakar Kumre	App G.B. Hemke	17/6/20

DISTRICT AND SESSIONS COURT NAGPUR
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2. POCSO 211/2019 State of Maharashtra
Vs.
Suraj Rajkumar Rotke

- 17/6/20

Evidence Part Heard

3. Session Case 354/2017 State of Maharashtra
Vs.
Gopal Jwalashankar Bisen

P.M. Bhandekar

17/6/20

C.H. Jaltare

Criminal Cause List Dated 18-06-2020

Charge

1. POCSO 26/2019 State of Maharashtra
Vs.
Bhiwa Shrawan Natkar

20/6/20

2. POCSO 341/2019 State of Maharashtra
Vs.
Akshay Suresh Borkar

20/6/20

Criminal Cause List Dated 19-06-2020

Charge

1. POCSO 145/2017 State of Maharashtra
Vs.
Sagar Shrawan Nimje

20/6/20

Criminal Cause List Dated 20-06-2020

Argument

1. POCSO 301/2017 State of Maharashtra
Vs.
Sandip Marotirao Lande

A.M. Raut

20/6/20

Adv. Umak

2. POCSO 115/2018 State of Maharashtra
Vs.
Gurudev Santosh Malwande

D.K. Gawali

20/6/20

C.H. Jaltare